

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1885/2024

RAMESH KUMAR CHHABRA

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 09-08-2024 This appeal was called on for hearing today.

For Appellant(s) Mr. S. Hariharan, Adv.
Mr. Shivang Goel, Adv.
Mr. Vikash Singh, AOR

For Respondent(s)

Ms. Payal, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 2 is duly represented. In respect of respondent No.1, certificate of service is awaited from the concerned High Court.

Let a reminder be issued.

As per Order XX, Rule 5, Sub Rule 3, of Supreme Court Rules, records are not required to be requisitioned from the concerned Courts as the matter does not involve death sentence or life imprisonment.

List again on 27.9.2024.

SUJATA SINGH
Registrar